

Strike by employees of various Banks

1664. SHRI RAMJIBHAI MAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a number of employees of various banks of the country had on strikes and also demonstrated in support of LIC employees agitation as well as of their demands during January/February, 1981;

(b) if so, the details thereof ;

(c) what were their demands ;

(d) the steps taken to concede their demands ;

(e) how many demands have been conceded and implemented so far till day and when the remaining are likely to be conceded ; and

(f) the steps taken by Government that such strikes, agitation demonstrations do not happen in the near future ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT) : (a) & (b) . The public sector banks have informed that no industry-wide strike, agitation or demonstration by their employees in support of their own demands was reported in January/February, 1981. However, the employees of some of the public sector banks at various places had demonstrated in February, 1981 mainly during lunch hour/after office hours in support of the agitation of Life Insurance Corporation employees.

(c) to (e) . The employees of the public sector banks had raised no specific demands during the above demonstrations but they were demonstrating against the Life Insurance Corporation (Amendment) Ordinance, 1981. The question of conceding their demands by nationalised banks, therefore, does not arise.

(f) The employees of public sector banks resort to protest, demonstrations, agitation etc. for a variety of reasons and often over local issues. Every effort is made by Government and the banks to ensure that industry-wide strikes /agitations demonstrations are not resorted to by the employees of the banks and all outstanding issues are settled through negotiations. Some of the demands of the workmen are before the Board of Arbitrators and negotiations are simultaneously being carried on by Indian Banks' Association with All India Unions for resolving these demands. Where, however, the employees, despite the above efforts, take recourse to agitational methods, suitable action is taken by the banks against the erring employees.

Shifting of Headquarter of SAIL from Delhi to Ranchi

1665. SHRI JANARDHANA POOJARY : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether there is a proposal under the consideration of Government to shift headquarter of SAIL from Delhi to Ranchi ; and

(b) if so, the reasons therefor ?

THE MINISTER OF COMMERCE AND STEEL & MINES (SHRI PRANAB MUKHERJEE) : (a) & (b) . The proposal to shift the headquarters of Steel Authority of India Limited to Ranchi is still under consideration.

Initiating of discussion on Bonus for Central Government Employees

1666. PROF. RUP CHAND PAL : Will the Minister of FINANCE be pleased to state :

(a) whether he has assured a delegation of Government employees representative on 29th October, 1980 to initiate discussion on Bonus for other Central Government employees ; and

(b) if so, when the said discussion is going to take place ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA) : (a) & (b) . When the delegation of Central Government employees, met the Finance Minister on the 29th October, 1980, he explained to them that any group of Central Government employees satisfying the criterion laid down for the grant of productivity linked bonus scheme will not be left out. There is, however, no proposal at present to grant productivity linked bonus to the generality of Central Government Employees.

Hotel project given to various other Agencies

1667. SHRI GHUFRAN AZAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the ITDG is weary of opening up new hotel projects in the capital or elsewhere ; and

(b) if not, the reasons for giving new hotel projects to various other agencies in capital and other cities ?